IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJAY DWIVEDI ON THE 25th OF JANUARY, 2024

WRIT PETITION No. 19350 of 2003

BETWEEN:-

RAVI KUMAR RAJAK S/O LATE SHRI BABULAL RAJAK, AGED ABOUT 35 YEARS, OCCUPATION ASSISTANT TEACHER, PRESENTLY POSTED IN GOVERNMENT PRIMARY SCHOOL MANKHEDI COLONY, BARGI NAGAR, JABALPUR (MADHYA PRADESH)

....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH THE SECRETARY, GOVERNMENT OF MADHYA PRADESH, WATER RESOURCES DEPARTMENT, MANTRALAYA, VALLABH BHAWAN, BHOPAL (MP)
- 2. THE SUPERINTENDING ENGINEER, RANI AVANTIBAI SAGAR DAM, DIVISION BARGI NAGAR, JABALPUR (MP)
- 3. THE EXECUTIVE ENGINEER, RANI AVANTIBAI SAGAR PROJECT COLONY, AND STORE DIVISION, BARGI NAGAR, JABALPUR (MP)
- 4. THE SUB DIVISIONAL OFFICER, RANI AVANTI BAI SAGAR BUILDING SUB DIVISION, BARGI NAGAR, JABALPUR (MP)

....RESPONDENTS

(BY SHRI PUNEET SHROTI - GOVERNMENT ADVOCATE)

This petition coming on for hearing this day, the court passed the following:

ORDER

Since nobody is appearing for the petitioner, therefore, this petition is dismissed for want of prosecution.

